

Declaration of Assets and Liabilities

Year 2024

I, Deepak Paswan, son/daughter/wife of Late Harihar Paswan
aged 46 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as Office Attendant
give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	Jaymanti 5,000/-	Rahul Kumar x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING 40,000 Approx	—	SAVING 10,000/-	—	—
(iii)	Bonds, Debentures and Shares in companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	x	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	x	x	Splender two Wheeler	x	x
(vi)	Jewellery (give details of weight and value)	x	Gold 50 gm Gold	100 gm Gold	x	x
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	x	x	x	x
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	x	1 kqthq mqusq punpun	x	x	x
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Personal Loan
	(ii) Loans from financial institutions	1	Amount 10 Lacs Bihar Bijayan mandal
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BYRPP6579 14	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA- 1163

Gender :- M (M/F)

Date of Birth :- 15/10/1977 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: दीपक पासवान
24/1/2024

Name of Employee: DEEPAK PASWAN

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 13.02.23

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.